

HIGH COURT OF TRIPURA
AGARTALA

No.F.3(35)-HC/2019/3108

Dated, Agartala, the 7th February, 2019

NOTIFICATION

**AMENDMENT OF THE SCHEME FOR LAW CLERKS-CUM-LEGAL RESEARCH
ASSISTANT OF THE HIGH COURT OF TRIPURA**

The Hon'ble High Court has been pleased to make the following amendment in the Scheme for Law Clerks-cum-Legal Research Assistant, 2018, namely:-

1. (1) This scheme may be called the "Scheme for Law Clerks-cum- Legal Research Assistant of the High Court of Tripura (Amendment), 2019."

(2) It shall come into force immediately.

2. In the Scheme for Law Clerks-cum-Legal Research Assistant of the High Court of Tripura, 2018, in paragraph 7 and wherever they occur, for the words and figure, "A fixed honorarium of Rs.15,000/- per month", the following shall be substituted, namely;-

"A fixed honorarium of Rs.25,000/- per month"

By Order
Sd/-
(S.G.Chattopadhyay)
Registrar General

No. F. 3(35)-HC/2019/3109-38

Dated, Agartala, the 7th February, 2019

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Secretary, Bar Council of Tripura, Agartala.
4. The Secretary to High Court Bar Association and all Bar Associations of Tripura.
5. The LR & Secretary, Law, Government of Tripura, Agartala.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Registrar (Admn. P& M), High Court of Tripura, Agartala.
9. The Head of the Department, Department of Law, Tripura University, Agartala.

10. The Principal, Govt. Law College, Agartala, Tripura.
11. The Principal, ICFAL Law College, Tripura.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. All Deputy Registrars, High Court of Tripura, Agartala.
15. The Chief Librarian, High Court of Tripura, Agartala.
16. All Assistant Registrars, High Court of Tripura, Agartala.
- ✓ 17. The System Analyst, for uploading the notification in the official website of the High Court of Tripura, Agartala.
18. The Superintendent, Establishment Section/Accounts Section, High Court of Tripura, Agartala.
19. Concerned file(s).


7.2.19
Registrar General